

Annexure – 5

Name of the corporate debtor: Pan Inia Network Limited; Date of commencement of Liquidation: 27.1.2022; List of Stakeholders as on 29.05.2023

Operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Department	Government	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	State Tax Officer (MUM-VAT-C-835), Nodal Division - 4, Mumbai, Govt, of Maharashtra.	State Tax Officer	13.09.2022	2,021,251.00	2,021,251.00	Unsecured	87,200.71	Yes	0.02					1. The Department filed company Appeal in Hon'ble NCLT Mumbai bench for the condonation of delay. The Hon'ble NCLT was pleased to allow the appeal vide its order dated 08.05.2023. Accordingly, the Liquidator has been directed to verify the claim as per the provisions of the Insolvency and Bankruptcy Code (2016). Therefore, after the claim verification, the Liquidator is required to re-constitute the stakeholders' consultation committee. 2. Axis Bank account is frozen by GST Department having an amount of Rs. 14,594.38 3. Kotak Mahindra Bank account is frozen by VAT Department having an amount of Rs. 26,854.33 4. Kotak Mahindra Bank account is frozen by VAT Department having an amount of Rs. 45,752
TOTAL				2,021,251.00	2,021,251.00		87,200.71		0.02					